

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**39. MA 3789/2019 MA 2170/2019 MA 2951/2019 MA 3799/2019**  
**IN C.P. (IB)-166(MB)/2018**

**CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)**  
**SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL**  
**COMPANY LAW TRIBUNAL HELD ON 14.07.2021**

**NAME OF THE PARTIES: - IA 3789/2019 Devang Sampat ... Applicant**

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**IA 2170/2019 Dilshad Trading Co. Pvt Ltd ... Applicant**

\_\_\_\_\_  
**IA 2951/2019 Akshata Mercantile Pvt Ltd ... Applicant**  
**IA 3799/2019 Dilipkumar Natvarlal Jagad (Akshata**  
**Mercantile Pvt Ltd)..Applicant**

**IN THE MATTER OF**  
**Sikkim Ferro Alloys Ltd.**  
**V/s**  
**Akshata Mercantile Pvt. Ltd.**

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

**ORDER**

The matter is taken up through Virtual Hearing (VC). Counsel Mr. Neerav Merchant appeared for the applicant in MA 2170/2019. Counsel, Mr. Abdullah Qureshi appeared for the Liquidator. At the request of both parties, list this matter on **13.08.2021** for hearing.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**  
**ASHOK KUMAR BORAH**  
**Member (Judicial)**